

Published in Free Press Journal - English
Published in Navakal - Marathi
on 21-22-2024

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR VGS REALTY CONSTRUCTION PRIVATE LIMITED (UNDER CIRP) OPERATING IN CONSTRUCTION AT MUMBAI (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	M/s. VGS Realty Construction Private Limited (Under CIRP) CIN No. U70101MH2012PTC238665
2.	Address of the registered office	Popular Metal works, Taty Tope Marg, Joglekarwadi, Sion Fish Mkt, Sion (E), Sion, Mumbai, Mumbai, Maharashtra, India, 400022
3.	URL of website	Website of the Corporate Debtor is not in operation
4.	Details of place where majority of fixed assets are located	Sion, Mumbai
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Business of the Corporate Debtor is closed since 2021.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Email request be sent to: cirp.vrcpl@gmail.com , ipdiligupta@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	Email request be sent to: cirp.vrcpl@gmail.com
10.	Last date for receipt of expression of interest	Friday, 6th December, 2024
11.	Date of issue of provisional list of prospective resolution applicants	Monday 16th December, 2024
12.	Last date for submission of objections to provisional list	Saturday 21st December, 2024
13.	Date of issue of final list of prospective resolution applicants	Tuesday 31st December, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Sunday 5th January, 2025
15.	Last date for submission of resolution plans	Tuesday 4th February, 2025
16.	Process email id to submit EOI	cirp.vrcpl@gmail.com

Date: 21st November, 2024
Place: Mumbai

For VGS Realty Construction Private Limited
Dilip Vasudeo Gupta
Resolution Professional
Reg. No: IBBI/IPA-002/IP-N00765/2019-2020/12484
Registered Address of the Resolution Professional: No -8, Ellora CHS Ltd, Behind
Abhyudaya Co- Op Bank Ltd, Daftary Road, Malad East, Mumbai Suburban,
Maharashtra - 400097


DILIP GUPTA
INSOLVENCY PROFESSIONAL
IBBI/IPA-002/IP-N00765/2019-2020/12484



PIRAMAL CAPITAL & HOUSING FINANCE LTD. (PCHFL) (Formerly Known as Dewan Housing Finance Corporation Ltd.) CIN: L65910MH1984PLC032639

Table with columns: Loan Code/Block/Borrower(s)/Co-Borrower(s)/Guarantor(s), Demand Notice Date and Amount, Property Address, Reserve Price, Earnest Money Deposit (EMD) (10% of RP), Outstanding Amount (25-10-2024)

Table with columns: Sr No., Block, Unit No., Carpet Area (In Sq.Ft.), Saleable Area (In Sq.Ft.), Sale/Agreement Value (Rs. in Lacs), Amt recd. (Rs. in Lacs), Balance (Rs. in Lacs)

Table with columns: Sr. No., Block, Unit No., Carpet Area (In Sq.Ft.), Saleable Area (In Sq.Ft.), Sale/Agreement Value (Rs. in Lacs), Amt recd. (Rs. in Lacs), Balance (Rs. in Lacs)

Table with columns: Sr. No., Block, Unit No., Carpet Area (In Sq.Ft.), Saleable Area (In Sq.Ft.), Sale/Agreement Value (Rs. in Lacs), Amt recd. (Rs. in Lacs), Balance (Rs. in Lacs)

Bids for entire building will be entertained over individual bids of single property. The sale is as is where is and whatever is there is basis.

SVC CO-OPERATIVE BANK LTD. LEGAL & RECOVERY DEPARTMENT. PUBLIC NOTICE FOR SALE. RESIDENTIAL PROPERTY FOR SALE ON "AS IS WHERE IS AND WHATEVER THERE IS BASIS".

डोबिवली नागरी सहकारी बँक लि. DNS BANK (मल्टी-स्टेट शेड्यूल्ड बँक). अर्थाला विश्वास मिळे अन् विश्वासाला अर्थ मिळे!

Table with columns: Name of the Borrower/Guarantors & Loan Account Numbers, Description of Property, Outstanding amount/Date of Notice, NPA Date

Bank of India BOI. POSSESSION NOTICE (For Immovable Property) [APPENDIX-IV]. M/S Y.S.R. Col Tex (prop. Mr. Srikanth Rajesham Yelle)

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR VGS REALTY CONSTRUCTION PRIVATE LIMITED (UNDER CIRP) OPERATING IN CONSTRUCTION AT MUMBAI

POSSESSION NOTICE. Whereas, the authorized officer of Jana Small Finance Bank Limited (Formerly known as Janakshanti Financial Services Limited)

